

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00107/2017

DATED THIS THE 15TH DAY OF NOVEMBER, 2018

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

Kaviraj,
Aged 39 years,
S/o Thukra Kotian,
Ex GDS MC/MD,
Kudrukere BO,
a/w Malpe SO,
Residing at
"Vadiraja Nilaya"
Kudrukere,
Malpe 576 101.Udupi District.Applicant

(By Advocate Shri B.Venkateshan)

vs.

1.The Union of India,
Represented by
The Secretary,
Department of Posts,
Dak Bhavan,
New Delhi – 110 001.

2.The Superintendent of
Post Offices, Udupi Division,
Udupi 576 101.

3.The Asst. Superintendent of
Post Offices,(HQ)
O/O SPOs Udupi Division,
Udupi 577 101. ...Respondents.

(By Shri Vishnu Bhat , Senior Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

1. We heard the matter in great detail. Applicant had apparently admitted the charges against him. Even after that a proper enquiry was held. He was given enough opportunity to defend himself. He had admitted the matter on subsequent hearings with the Disciplinary Authority also. Therefore, there is no ground to interfere.
2. OA is dismissed. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the applicant in OA No. 107/2017

Annexure-A1: Copy of memo of charges dated 16.1.2016.

Annexure-A2: Copy of IO's report dated 15.3.2016.

Annexure-A3: Copy of memo dated 16.3.2016.

Annexure-A4: Copy of applicant's representation dated 29.3.2016.

Annexure-A5: Copy of ADAs memo dated 15.4.2016.

Annexure-A6: Copy of applicant's appeal to SPOs Udipi dated 23.4.2016.

Annexure-A7: Copy of AAs memo dated 23.12.2016.

Annexures with reply statement:

Annexure R-1: Copy of applicant's appeal dated 29.2.2016.

Annexure R-2: Copy of applicant's IO minutes dated 6.4.2016.

Annexure R-3: Copy of letter dated 20.5.2016.